

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) to (c). Surveys undertaken by the Atomic Minerals Division over the past few years have revealed occurrences of uranium mineralisation in some areas and notably in the Udaipur, Bhilwara, Alwar, Dungarpur and Jhunjhunu district of Rajasthan. Some of these deposits have been assessed by development and others are in the process of being assessed. All deposits are not automatically mined or worked with a view to winning the mineral therefrom. If the development reveals that commercial exploitation is justified, then only is the work of mining undertaken. It would not be in the public interest to disclose the quantity of uranium ore so far mined from the deposits in Rajasthan.

Refund of Sales Tax on Exports of Ginger and Pepper

{ Shri Warrior:
1319. { Shri Vasudevan Nair:
 { Shri M. K. Kumaran:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the demand of the Pepper and Ginger Merchants' Association for the refund of the sales tax on exports of Ginger and Pepper in consequence of the action taken by Government on the Ramaswami Mudaliar Committee Report; and

(b) if so, the reaction of Government thereon?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir. The recommendation made by Ramaswami Mudaliar Committee regarding remission of sales tax on export goods is, however, under examination.

Motor Transport Workers Act

1320. **Shri A. V. Raghavan:** Will the Minister of Labour and Employment be pleased to state:

(a) the names of State Governments which have not framed rules or appointed Inspectors to implement the provisions of the Motor Transport Workers Act, 1961; and

(b) whether the Central Government have given any directions to any of the States?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) The following States have not yet framed rules but they have stated that this is being done:

Andhra Pradesh, Orissa, Madhya Pradesh, Madras, West Bengal, Punjab, Maharashtra, Kerala, Bihar, Gujarat, Tripura, Delhi, Rajasthan and Assam.

The following States have appointed Inspectors:—

Delhi, Manipur Madras, Maharashtra, Andhra Pradesh, Bihar, Gujarat and Rajasthan.

Replies have not been received so far from the following States:—

Mysore, Andaman & Nicobar Islands, Himachal Pradesh and Uttar Pradesh.

(b) Yes. Model Rules under the Motor Transport Workers Act, 1961, were prepared and circulated in November, 1961, to all the State Governments and Union Territories for their guidance in framing their own rules and they were also requested to finalise their rules expeditiously.

Wages of Kolar Gold Mine Workers

1321. **Shri K. N. Pande:** Will the Minister of Labour and Employment be pleased to state what is the percentage of total wage increase of workers of Kolar Gold Mine as a result of increase in dearness allow-